

STATEMENT-III

Rates at which Rice was sold by FCI from Dec., 1995 to Nov., 1996

(Rate Rs./per MT)

S.No.	Name of State	Dec. 95 to June, 96		July, 96 to November, 96	
		Fine	Superfine	Fine	Superfine
1.	Punjab	7050	7350	7050	7350
2.	Haryana	7000	7300	7000	7300
3.	Uttar Pradesh	6900	7200	6900	7200
4.	Rajasthan	7000	7150	7500	7650
5.	J and K	6680	7000	6680	7000
6.	Delhi	6740	7060	6740	7060
7.	Maharashtra	6630	6950	7130	7450
8.	Gujarat	6630	6950	7130	7450
9.	Madhya Pradesh	6630	6950	7130	7450
10.	West Bengal	6630	6950	7130	7450
11.	Bihar	6630	6950	7130	7450
12.	Orissa	6630	6950	7130	7450
13.	Tamil Nadu	6630	6950	7130	7450
14.	Karnataka	6630	6950	7130	7450
15.	Andhra Pradesh	6630	6950	7130	7450
16.	Kerala	6630	6950	7130	7450

[English]

Child Marriages

2577. SHRI BHAKTA CHARAN DAS
SHRI D.P. YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Commission for Human Rights has suggested to curb the child marriages;

(b) whether the commission has submitted a draft bill on the child marriage; and

(c) if so, the salient features thereof and the efforts made by the Government to eradicate this social evil from the society?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise, in view of (b) above.

Veterinary Council Act, 1984

2578. SHRI K. PARASURAMAN : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether the provisions of Indian Veterinary Council Act, 1984 passed by the Government have been followed by the various veterinary centres in the country;

(b) whether the Government have any proposal to amend the Indian Veterinary Council Act, 1984 to protect the interests of the rural farmers; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) The provisions of Indian Veterinary Council Act, 1984 are followed by various States, who have adopted the Indian Veterinary Council Act, 1984.

(b) and (c). There is no proposal for moving an amendment to the Indian Veterinary Council Act, 1984 for the present.

Decontrolled Fertilizers

2579. SHRI AYYANNA PATRUDU :
SHRI AJMEERA CHANDULAL :

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of new pricing norms for the decontrolled fertilizers for the winter cropping season and

(b) the reasons for announcing the norms late?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Urea is sold at a uniform price of Rs. 3320/- per